

1994 at New Delhi at the age of 85 years.

Sardar Swaran Singh was a member of this House for four consecutive terms from Second to Fifth Lok Sabha during 1957-1977 representing Jalandhar Parliamentary Constituency of Punjab. Earlier, he had been a member of Rajya Sabha during 1952-1957.

Before entering Parliament, Sardar Swaran Singh was a member of Punjab Legislative Assembly from 1946-1952. He joined the Punjab Cabinet as Parliamentary Secretary in 1946 and later held various important portfolios in Punjab Government till 1952. He had a distinguished political career spanning over a period of more than three decades.

Sardar Swaran Singh had the distinction of serving in the Cabinets of three Prime Ministers, Pt. Jawaharlal Nehru, Shri Lal Bahadur Shastri and Smt. Indira Gandhi. He held with distinction many important portfolios such as Minister of Works, Housing and Supply, Railways, Steel, Mines and Fuel, Food and Agriculture, Industry, External Affairs and Defence.

Known for his cool temperament and immense power of persuasion, Sardar Swaran Singh had frequently been called to untangle political disputes. He was instrumental in formulation of many historical decisions. He assisted late Prime Minister Pt. Jawaharlal Nehru during the talks on the Sino-Indian border issue with Mr. Chou-En-Lai at the time of latter's visit to New Delhi in 1960. He represented India at the Indo-Pakistan Conferences on the settlement of border disputes in 1962-63 and handled with great success the Kashmir issue in the United Nations. He accompanied late Prime Minister Shri Lal Bahadur Shastri to Tashkent for negotiations with Pakistan.

He led the Indian delegation to the U.N. Economic and Social Council sessions held at Geneva in 1954 and 1955 and delegation to the erstwhile USSR to negotiate large Soviet credit for India's development plans in May, 1959. He visited Cairo to attend the Non-aligned Nations' Conference at the Foreign Minister's level. He was the leader of Indian delegation to the U.N. in 1964 and the UNESCO in 1970. He accompanied the Prime Minister Smt. Indira Gandhi to New York in connection with the Silver Jubilee Celebrations of the United Nations in October, 1970. He led India's Goodwill Missions to many Afro-Asian and other countries on number of occasions.

He played a signal role in promoting international understanding and peace and was a member of eminent persons group of Commonwealth dealings with South Africa.

An eminent parliamentarian, Sardar Swaran Singh headed the Committee constituted for the purpose of suggesting constitutional reforms. Some of the Committee's recommendations were incorporated in the 42nd Constitutional amendment.

Sardar Swaran Singh was modest, simple and a very affectionate person. By these qualities, he instantly endeared himself and made innumerable admirers and friends within the country and abroad.

Sardar Swaran Singh passed away at New Delhi on 29 October, 1994 at the age of 87 years.

Shrimati Indira Anant Maydeo was a member of First Lok Sabha representing Poona (South) Parliamentary Constituency of erstwhile Bombay State during 1952-57.

Shrimati Maydeo had been in the mainstream of public life since 1930s. An active social worker, she strove relentlessly for the upliftment of the down-trodden and the weaker sections of the society and was member of Maharashtra Provincial Harijan Sewak Sangh during 1933-52. She was the organiser of Kasturba Village Centre during 1946-49; was member of Regional Social Education Committee from 1947 to 1952; and Director of Sarvodaya Centre of the Bombay Government from 1947 to 1952.

Shrimati Maydeo, who had a flair for journalism, was the Editor of the Quarterly Bulletin 'Roshini' of All India Women Congress in 1943, where she later served as the Honorary General Secretary.

Shrimati Indira Anant Maydeo passed away on 10th November, 1994, at Kolhapur at the age of 91 years.

Shri C. Janardhanan was a Member of Fourth and Fifth Lok Sabha representing Trichur Parliamentary Constituency of Kerala.

A social and political worker, he worked for the upliftment of the people of his area. He had special interest in politics, economics and in the field of athletics.

He participated actively in the proceedings of the House.

Shri C. Janardhanan passed away on 12th November, 1994 at Trichur at the age of 75 years.

We deeply mourn the loss of these friends and I am sure, the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.21 hrs.

The Members then stood in silence for a short while.

11.23 hrs.

#### WELCOME TO PARLIAMENTARY DELEGATION FROM BAHRAIN

MR. SPEAKER: I have two more announcements to make.

Hon. Members, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency Mr. Ali Saleh Al-Saleh, Second Deputy Chairman of the Shura Council of the State of Bahrain and other hon. Members of the Parliamentary Delegation from Bahrain who are currently on a visit to India as our honoured guests.

Other hon. members of the Delegation are:—

1. Mr. Abdul Nabi Abdulla' Al-Sho'ala
2. Mr. Taqi Mohammed Al-Baharna
3. Shaik Abdul Hussain Shaikh Khalaf Al Asfoor
4. Jamal Mohamed Fakhroo
5. Mr. Fawzki Ahmed Ali Kanoo

6. Mr. Jalal Mohamed Yousif Jalal

The Delegation arrived in Delhi yesterday morning. You have seen that they are sitting in the Special Box today. Through them, we convey our greetings and best wishes to the Amir of the State of Bahrain, the Government, the Shura Council and the friendly people of the State of Bahrain.

11.24 hrs.

**Announcement By Speaker Live telecast of proceedings of the question Hour of both the Houses of Parliament**

MR. SPEAKER: I am glad to inform the House that the proceedings of the Question Hour of both the Houses of Parliament will be telecast live throughout the country on Main DD 1 Channel from 1100 hours to 1200 hours from today. The proceedings of the Question Hour in Lok Sabha and Rajya Sabha will be telecast live during alternate weeks. The beginning is being made with telecasting the Question Hour proceedings of the Rajya Sabha today.

Members will Recall that the recorded proceedings of the Question Hour in Lok Sabha each day are being telecast from the following day in the morning from 0710 hours to 0810 hours by Doordarshan throughout the country. The proceedings of Question Hour in Lok Sabha and Rajya Sabha are being telecast in alternate weeks. The live telecast of the proceedings of the Question Hour and the entire post-Lunch proceedings of Lok Sabha had commenced on August 25, 1994 on Channel 11 band 3 within a radius of 10-15 kms. in Delhi. These arrangements will continue during the Twelfth Session of the Tenth Lok Sabha. The proceedings of the Rajya Sabha will be available on Channel 9 and 3 through LPT.

[Translation]

SHRI HARI KISHORE SINGH (SHIVHAR): Mr. Speaker, Sir, a board is placed in the visitors gallery in Lok Sabha to welcome the members in English only. Please get one in Hindi also. Hindi is our national language. It should not be disrespected..(Interruptions)

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI: (Garhwal) Mr. Speaker, Sir, we have light here, I have submitted to you that rule...

[English]

MR. SPEAKER: I will allow you to make your statement immediately after the Question Hour is over.

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal): I request that I may please be heard. I will take only a few minutes. (Interruptions)..

MR. SPEAKER: You have to wait for 30 minutes only.

[Translation]

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI: The objective behind Uttaranchal motion, which I want to discuss here today, is the fact that the resolution passed by Uttar Pradesh Government has been pending with the Central Government for the last three and a half years. The Uttar Pradesh Government had passed it unanimously

on 12th August, 1992 and submitted it to the Central Government. We had a discussion here stretching upto seven and a half hours and Muftiji had assured that after receiving the proposal from Uttar Pradesh Government, they would take decision on it immediately. The Uttar Pradesh Government has already submitted its proposal in August, 1992. I would like to know from the hon. Prime Minister as to why they are not taking any decision on it after it had been unanimously passed by the U.P. Assembly and submitted to the Central Government.

[English]

MR. SPEAKER: Mr. Khanduri, I will allow you to make this statement immediately after the Question Hour is over so that other Members also can participate..(Interruptions).

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, you are aware that I have always been stressing upon this fact that the Question Hour should continue. I have several times..(Interruptions)

[English]

MR. SPEAKER: I am allowing Mr. Vajpayee to speak.

(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE: I am sorry, but I have not received my primary education.

MR. SPEAKER: It will go on for 4-5 days like this.

SHRI ATAL BIHARI VAJPAYEE: Sir, normally, the Question Hour should be held but sometimes circumstances necessitate the adjournment of the Question Hour. For such an eventuality the framers of rules have made an arrangement.

Now, in regard to Uttaranchal issue, especially the way the excess were committed against the women who were coming to Delhi from Uttaranchal on the eve of 'Gandhi Jayanti' and the way they were tortured and insulted. We would like that..(Interruptions)

[English]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): This is a Question Hour. Vajpayeeji is the opposition leader and he should know it.

[Translation]

SHRI ATAL BIHARI VAJPAYEE: Are you not interested in it?

SHRI RASHID MASOOD (Saharanpur): Of course, we are interested in it. We are saying that we have an objection to what you have said about rape and why we have an objection is because the parliamentary delegation which had gone..(Interruptions)

SHRI CHANDRA JEET YADAV (Azamgarh): You are denying your own words.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Normally, you do not disturb the Question Hour. That has been the precedent.